

NUMBER OF CORRUPTION CASES

64 SHRI CHAUDHARY ABHEY SINGH CHAUTALA, M.L.A.:

Will the Urban Local Bodies Minister be pleased to state the total number of registered/under investigation cases related to corruption in respect of municipal bodies of State during the period from October, 2014 till to date together with the year-wise Municipal Corporation/Council/Committee-wise details thereof?

DR. KAMAL GUPTA, URBAN LOCAL BODIES MINISTER

Sir,

The information regarding total number of registered/under investigation cases related to corruption in respect of the municipal bodies (Municipal Corporation, Municipal Council and Municipal Committees) of State during the period from October, 2014 till 30.11.2022 is attached at **Annexure-'A'** on the basis of information provided by Director General, State Vigilance Bureau, Haryana as well as municipalities.

भ्रष्टाचार के मामलों की संख्या

64. श्री अभय सिंह चौटाला (ऐलनाबाद) :

क्या शहरी स्थानीय निकाय मंत्री कृपया बताएंगे कि अक्टूबर, 2014 की अवधि से अब तक राज्य के नगर निकायों के भ्रष्टाचार से संबंधित पंजीकृत/जांच के अधीन मामलों की कुल संख्या कितनी है तथा उसका वर्षवार, नगर निगमवार/नगर परिषदवार, समितिवार ब्यौरा क्या है?

डॉ कमल गुप्ता, शहरी स्थानीय निकाय मंत्री

श्रीमान जी,

अक्टूबर, 2014 से 30.11.2022 की अवधि के दौरान राज्य की पालिकाओं (नगर निगमों, नगर परिषदों एवं नगर पालिकाओं) के सम्बन्ध में भ्रष्टाचार से संबंधित पंजीकृत/जांच के तहत मामलों की कुल संख्या की जानकारी अनुबन्ध 'ए' में महानिदेशक, राज्य सतर्कता ब्यूरो, हरियाणा एवं पालिकाओं द्वारा उपलब्ध कराई गई जानकारी के आधार पर संलग्न है।

ANNEXURE 'A'

Consolidated report regarding details of registered/under investigation cases related to corruption in respect of the Municipal Bodies (Municipal Corporations/Municipal Councils/Municipal Committees) in the State of Haryana during the period October, 2014 to 30.11.2022 (Year-wise and Municipalities-wise) on the basis of report received from State Vigilance Bureau and Municipalities.

Sr. No.	Year of registration	Case Sr. No.	Name of Municipality	Case FIR No., date & Police Station	Against (S/Shri/Smt.)	Status as per SVB	Status/Action taken by Urban Local Bodies Department
A	B	C	D	E	F	G	H
1.	2014	1	Municipal Corporation, Faridabad	32 dated 24.12.2014, u/s 7, 13 PC Act, PS, SVB, Gurugram.	1. Neter Pal, Driver, Municipal Corporation, Faridabad, Ballabgarh Zone, Enforcement Wing. 2. Gaffar, Beldar, Municipal Corporation, Faridabad, Ballabgarh Zone, Enforcement Wing.	Accused have been acquitted by the Hon'ble Court of ASJ, Faridabad on 22.01.2018.	Charge-sheets issued against delinquent officials have been dropped and their suspension period was treated as duty period from 24.12.2014 to 06.04.2015.
2.		2	Municipal Council, Bhiwani	29 dated 18.11.2014, u/s 7, 13 PC Act, PS, SVB, Hisar.	Sanjeev Kumar Arora, Building Inspector, Municipal Committee, Bhiwani.	Accused has been convicted by the Hon'ble Court of ASJ, Bhiwani on 17.12.2015	Accused has been convicted by Hon'ble court of ASJ and was terminated from service.
3.		3	Municipal Council, Bahadurgarh	41 dated 19.12.2014, u/s 7, 13 PC Act, PS, SVB, Rohtak.	Mintu, JE, Municipal Committee, Bahadurgarh, District Jhajjar.	Accused has been convicted by the Hon'ble Court of SJ, Jhajjar on 20.10.2015.	Shri Mintu, JE has been dismissed from services vide Directorate, ULB order No. DULB/ESTT/2E/42118 dated 24.04.2017.

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4.	2015	1	Municipal Corporation, Ambala	160 dated 02.06.2015	1. Shri Sandeep Raj, ME 2. Shri Mohinder Pal, JE	Convicted by District Court.	Convicted by Hon'ble Court on 17.03.2020 and services of both the employees were terminated.
5.		2	Municipal Corporation, Karnal	36 dated 04.06.2015, u/s 7, 13 PC Act, PS, SVB, Rohtak.	1. Hari Parkash, Clerk, Municipal Corporation, Karnal. 2. Raj Kumar, Driver, Municipal Corporation, Karnal.	Both accused have been convicted by the Hon'ble Court of ASJ, Karnal on 30.01.2016.	1. Shri Hari Parkash, Clerk has been sentenced to undergo rigorous imprisonment for four years and dismissed from the services by Municipal Corporation, Panipat vide order dated 15.03.2016. 2. Shri Raj Kumar, Tractor Driver was acquitted from the charges framed against him (now reported deceased).
6.		3	Municipal Corporation, Gurugram	32 dated 23.07.2015, u/s 7, 13 PC Act, PS, SVB, Gurugram.	Dilbag, JE, Municipal Corporation, Gurugram	Challan of the case has been submitted in the Hon'ble Court on 23.06.2022 and now adjourned to 16.01.2023 in the Hon'ble Court of ASJ, Gurugram.	Shri Dilbag Singh, JE was on deputation from HSAMB in Municipal Corporation, Gurugram (MCG). NOC has been granted by MCG to HSAMB for issuance of prosecution sanction against Shri Dilbag Singh, JE vide their letter dated 22.08.2022.
7.		4	Municipal Corporation, Gurugram	55 dated 24.12.2015, u/s 7, 13 PC Act, PS, SVB, Gurugram.	Rinku Sharma, Clerk (Outsourcing basis) Municipal Corporation, Gurugram (MCG).	Accused has been convicted by the Hon'ble Court of ASJ, Gurugram on 14.04.2021.	Imprisonment for 6 years and a fine of Rs. 20,000/- on 20.07.2021 sentenced by Hon'ble Court. The services of Shri Rinku Sharma (Outsourced) had been dispensed with by MCG.

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8.		5	Municipal Council, Sirsa	461, dated 18.06.2015	1. Suresh Kumar, President 2. B.N. Bharti, EO 3. Suber Singh, ME 4. Arun Kumar, JE		(i) Three cases are pending in this FIR in the Hon'ble Court. 1. Under trial in the Hon'ble Court next date of hearing 01.03.2023. 2. Under trial in the Hon'ble Court next date of hearing 09.01.2023. 3. Under trial in the Hon'ble Court next date of hearing 09.01.2023. (ii) Shri B.N. Bharti, EO has been retired from the services.
9.		6	Municipal Council, Sirsa	29 dated 29.07.2015 u/s 420, 467, 468, 471, 120 B, IPC PS, SVB, Hisar.	1. Neki Ram, EO, Municipal Council, Sirsa. 2. Phool Singh, M.E. Municipal Council, Sirsa. 3. Manish Kumar, J.E., Municipal Council, Sirsa. 4. Ashok Kumar, J.E., Municipal Council, Sirsa. 5. Jagdish Rai, J.E., Municipal Council, Sirsa. 6. Ramesh Chander, M.E. Municipal Council, Sirsa.	Challan of the case has been submitted in the Hon'ble Court on 23.01.2017 and now adjourned to 22.12.2022 in the Court of JMIC, Sirsa.	The draft of charge-sheets against EO, MEs have been sent to AD vide Directorate letter No. DULB/ESTT/2E/2019/923 dated 07.01.2020. I. The draft of charge-sheet against Shri Manish, JE (Panchyant Deptt.) has been sent to Panchayat Deptt. Vide Directorate letter No. DULB/ESTT/2E/2019/924 dated 07.01.2020. II. The draft of charge-sheet against Shri Jagdish Rai, JE (HSAMB) has been sent to HSAMB vide Directorate letter No. DULB/ESTT/2E/2019/922 dated 07.01.2020.
10.	2016	1	Municipal Corporation, Faridabad	04 dated 02.02.2016, u/s 7, 13 PC Act, PS, SVB, Gurugram.	Krishan Kumar, Safai Daroga, Nagar Nigam, Faridabad.	Accused has been acquitted by the Hon'ble Court of ASJ, Faridabad on 03.04.2018.	The official was reinstated and suspension period has been treated as Leave of Kind Due for the purpose of retiral benefits.

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11.		2	Municipal Corporation, Faridabad	08 dated 14.03.2016, u/s 7, 13 PC Act, PS, SVB, Gurugram.	Ravinder Kumar, Clerk, M.C., Faridabad.	Accused has been acquitted by the Hon'ble Court of ASJ, Faridabad on 14.05.2018.	The official was reinstated and suspension period has been treated as duty period.
12.		3	Municipal Corporation, Panipat	11 dated 17.03.2016, u/s 7, 13 PC Act, PS, SVB, Rohtak.	Vasim Khan, Computer Clerk (on DC rate), M.C., Panipat.	Accused has been convicted by the Hon'ble Court of ASJ, Panipat on 27.04.2018.	Accused was sentenced for three years imprisonment and Rs. 5,000 fine. The services of Shri Vasim Khan, Computer Clerk (Outsourced) had been dispensed with by MC, Panipat.
13.		4	Municipal Corporation, Gurugram	20 dated 21.09.2016, u/s 7, 13 PC Act, PS, SVB, Gurugram.	Shashi Bhan, PA to DTPO, MC, Gurugram.	Accused has been convicted by the Hon'ble Court of ASJ, Gurugram on 18.10.2019.	Imprisonment for 4 years and a fine of Rs. 25,000 imposed. Shri Shashi Bhan was on deputation with MC, Gurugram from Agriculture Department. He was repatriated to his parent department immediately on registration of case by the SVB.
14.		5	Municipal Council, Fatehabad	37 dated 09.08.2016, u/s 7, 13 PC Act, PS, SVB, Hisar.	Ishwar Dutt, Safai Daroga, Municipal Committee, Fatehabad.	Accused has been acquitted by the Hon'ble Court of SJ, Fatehabad on 21.02.2022.	Accused has been acquitted by the Hon'ble Court of SJ, Fatehabad on 21.02.2022 and has been re-instated.
15.		6	Municipal Committee, Barwala	15 dated 09.03.2016, u/s 7, 13 PC Act, PS, SVB, Hisar.	Mani Ram, Clerk, M.C., Barwala, Distt. Hisar.	Accused has been acquitted by the Hon'ble Court of ASJ, Hisar on 15.12.2017.	Shri Mani Ram, Clerk was acquitted by the court of ASJ, Hisar on 15.12.2017. The Government did not file appeal against the said order of ASJ, Hisar but

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							the complainant filed the case in Hon'ble High Court against the decision of ASJ, Hisar. The next date of hearing in the said case is 31.01.2023. Shri Mani Ram, Clerk has retired from the services.
16.		7	Municipal Committee, Kalayat	06 dated 28.06.2016, u/s 7, 13 PC Act, PS, SVB, Ambala	Sandeep Kumar, Clerk, Nagar Palika, Kalayat, Distt. Kaithal	Accused has been convicted by the Hon'ble Court of Session Judge, Kaithal on 08.02.2022.	Case finalized by Ld. ASJ, Kaithal and accused was terminated from services w.e.f. 10.02.2022.
17.		8	Municipal Committee, Mandi Dabwali	215 dated 20.07.2016	1. Subhash Sheoran, HCS (Retired) 2. Raja Ram ,Secretary 3. Phool Singh, ME, 4. Avinash Singhla, SI 5. Satpal, JE (Public Health Deptt.)	Under investigation	Under investigation. The report in the matter has already been provided by DMC, Sirsa to Chief Secretary, Haryana vide letter dated 04.10.2022. 1. The draft of chargesheet against Shri Satpal, JE (PHED) was sent to PHED vide this office letter dated 02.08.2019 and accordingly, the chargesheet has also been issued against the said official vide PHED office letter dated 25.05.2022. 2. Chargesheet against Shri Raja Ram Secretary has been dropped by A.D. vide their order No. 06/3/2021-5C1 dated 16.11.2020.

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A	B	C	D	E	F	G	H
							3. Shri Phool Singh, ME, has now deceased. 4. Shri Avinash Singla, SI has been charge-sheeted.
18.		9	Municipal Committee, Sohna	569, dated 04.10.2016	1. Manoj Kumar, Clerk 2. Bijender kumar, Clerk 3. Thandi Ram, Accountant, Re-employment.	Under investigation	(i) Shri Manoj Kumar, Clerk and Shri Bijender Kumar, Clerk are under suspension. (ii) The services of Shri Thandi Ram, Accountant have been dispensed with.
19.	2017	1	Municipal Corporation, Faridabad	14 dated 23.06.2017, u/s 7, 13 PC Act, PS, SVB, Gurugram.	1. Ashok Kumar Saxena, Inspector House Tax, Municipal Corporation, Faridabad. 2. Udey Ram, Inspector House Tax, Municipal Corporation, Faridabad.	Both accused have been acquitted by the Hon'ble Court of ASJ, Faridabad on 21.10.2020.	Both accused were suspended but were re-instated into service and their suspension period was treated as duty period.
20.		2	Municipal Corporation, Gurugram	10, dated 07.04.2017	Ajay Kumar, Patwari (DC rate).	Convicted by Hon'ble Court	The services of Shri Ajay Kumar, Patwari (DC rate) have been dispensed with.
21.		3	Municipal Corporation, Ambala	359 dated 03.08.2017	Jivan Ram, Safai Karamchari (Retd.).	Acquitted by Hon'ble Court.	Acquitted by Hon'ble Court.
22.		4	Municipal Corporation, Ambala	08 dated 21.08.2017, u/s 7, 13 PC Act, PS, SVB, Ambala	Sushil Kumar, Clerk, Municipal Committee, Ambala City.	Accused has been acquitted by the Hon'ble Court of ADSJ, Ambala on 06.01.2022.	Accused has been acquitted by the Hon'ble Court of ADSJ, Ambala on 06.01.2022 and has been re-instated.

Sr. No.	Year of registration	Case Sr. No.	Name of Municipality	Case FIR No., date & Police Station	Against (S/Shri/Smt.)	Status as per SVB	Status/Action taken by Urban Local Bodies Department
A	B	C	D	E	F	G	H
23.		5	Municipal Council, Bhiwani	02 dated 20.02.2017 u/s 7 PC Act, PS, SVB, Hisar.	Ashok Kamra, Councillor, Municipal Council, Bhiwani.	Under Investigation	He was not Municipal Councillor at the time of lodging of FIR by SVB, Hisar due to expiry of tenure of elected body on 05.01.2016. However, presently the case is under investigation at the level of SVB.
24.		6	Municipal Council, Fatehabad	21 dated 20.09.2017 u/s 7 PC Act, PS, SVB, Hisar.	Manjeet Kaur, Clerk, Municipal Committee, Ratia, District Fatehabad.	Under Investigation	Charge-sheet was issued by DC, Fatehabad against Smt. Manjeet Kaur, Clerk under rule 7 of HCS (P&A) Rules, 2016 on 30.11.2017. SDM, Ratia was appointed as Inquiry Officer for submitting the report on the charge-sheet issued on 30.11.2017. Further, Smt. Manjit Kaur, Clerk has filed a case in Hon'ble High Court for quashing the charge-sheet. The next date of hearing is 07.02.2023 .
25.		7	Municipal Committee, Uchana	48, dated 09.03.2017	1. Nijesh, the then ME (now EE) 2. Rajesh Dalal, JE 3. Dharampal, JE 4. Raj Kumar, Peon	Under Investigation	Prosecution sanction had been granted against S/Shri Nijesh, the then ME and Rajesh Dalal & Dharampal, JEs. Shri Dharampal, JE has retired from service. Further, Shri Rajesh Dalal, JE has been charge-sheeted and Shri Raj Kumar, Peon is under suspension. The matter is under trial in Hon'ble Court and next date of hearing is 22.02.2023 .

Sr. No.	Year of registration	Case Sr. No.	Name of Municipality	Case FIR No., date & Police Station	Against (S/Shri/Smt.)	Status as per SVB	Status/Action taken by Urban Local Bodies Department
A	B	C	D	E	F	G	H
26.		8	Municipal Committee, Mahendragarh	13 dated 16.06.2017, u/s 7, 13 PC Act, PS, SVB, Gurugram.	1. Bijender Singh, Peon, Municipal Committee, Mahendergarh 2. Bhim Singh, Building Inspector, Municipal Committee, Mahendergarh.	Both Accused has been convicted by the Hon'ble Court of ASJ, Narnaul on 26.07.2021.	(i) The matter of Shri Bijender Singh, Peon is under process. (ii) The services of Shri Bhim Singh were terminated.
27.	2018	1	Municipal Corporation, Ambala.	09 dated 06.08.2018, u/s 13(1)d PC Act & 218, 120-B IPC, PS, SVB, Ambala	1. D.K. Mangla, ME, Municipal Corporation, Ambala. 2. Surender Verma, Building Inspector, Municipal Corporation, Ambala. 3. Darshan Lal, Building Inspector, Municipal Corporation, Ambala.	Under investigation	The matter against all the officials is under consideration in the department and Court Case is also pending in Hon'ble Court. Further, Shri DK Mangla, ME and Shri Surender Verma, BI have retired from the services. Ld. Court has granted bail to Shri Darshan Lal, BI and he is presently working as ME in MC, Kalka.
28.		2	Municipal Corporation, Yamunanagar	05 dated 25.09.2018 u/s 7, 13 PC Act, PS, SVB, Panchkula.	Bharat Joon, J.E., Municipal Corporation, Yamunanagar.	Accused has been convicted by the Hon'ble Court of ASJ, Yamunanagar on 29.09.2022.	Shri Bharat Joon, JE has been dismissed from services vide this department order dated 19.12.2022.
29.		3	Municipal Council, Ambala Cantt.	06 dated 01.08.2018, u/s 13(1)d PC Act & 420, 467, 468, 471, 120-B IPC, PS, SVB, Ambala	1. Krishan Kumar Yadav, Secretary, MC, Ambala Cantt. 2. Vikram Katyal, Clerk (outsourced). 3. Gaurav, Clerk (outsourced). 4. Amarjeet, Clerk (outsourced). 5. Mohan Lal, Clerk	Under investigation	Under investigation by the State Vigilance Bureau. Shri Krishan Kumar Yadav, now EO, has been suspended vide Administrative Deptt Order dated 12.10.2022 and presently is under suspension.

Sr. No.	Year of registration	Case Sr. No.	Name of Municipality	Case FIR No., date & Police Station	Against (S/Shri/Smt.)	Status as per SVB	Status/Action taken by Urban Local Bodies Department
A	B	C	D	E	F	G	H
							The services of Shri Vikram Katyal, Clerk, Gaurav, Clerk (outsourced) and Amarjeet, Clerk have been dispensed with. Charge-sheet was issued against Shri Mohan Lal, Clerk and Ld. Court has granted bail to Shri Mohan Lal, Clerk. He has now retired from services.
30.		4	Municipal Committee, Hathin	07 dated 26.06.2018 u/s 409, 120-B IPC & 13(1)d, 13(1)c 13(2) PC Act, PS, SVB, Faridabad.	1. Lakhmi Chand Raghav, the then ME, Municipal Corporation, Hathin. 2. Rakesh Kumar, the then JE, Municipal Corporation, Hathin 3. Balram Mangla, Secretary, Municipal Corporation, Hathin 4. Saroj Devi, President, Municipal Corporation, Hathin.	Under investigation	Under investigation by the State Vigilance Bureau. Shri Balram Mangla, Secretary (Sr. No. 3 of column No. (F)) has now deceased.
31.	2019	1	Municipal Corporation, Gurugram	03 dated 16.01.2019, u/s 7, 13 PC Act, PS, SVB, Gurugram.	Tanmay Gupta, Computer Operator, Citizen Facilitation Centre, MC, Gurugram.	Accused has been convicted by the Hon'ble Court of ASJ, Gurugram on 15.12.2021.	Imprisonment of 4 years and fine of Rs. 25000 sentenced by Ld. Court. The services of Tanmay Gupta, Computer Operator (Outsourced) were dispensed with by MC, Gurugram.
32.		2	Municipal Corporation, Hisar	02 dated 22.01.2019 u/s 7 PC Act, PS, SVB, Hisar.	Kuldeep Singh, Computer Operator, Municipal Corporation, Hisar.	Challan of the case has been submitted in the Hon'ble Court on 02.04.2021 and now adjourned to	Accused was a contractual employee in MC, Hisar and he was removed from services. The matter is pending in Hon'ble Court and the next date of hearing is 11.01.2023 .

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A	B	C	D	E	F	G	H
						11.01.2023 in the Hon'ble Court of SJ, Hisar.	
33.		3	Municipal Corporation, Panipat	04 dated 05.02.2019 u/s 7, 13 PC Act, PS, SVB, Karnal.	Kapil, Clerk, O/o Municipal Corporation, Panipat.	Challan of the case has been submitted in the Hon'ble Court on 05.04.2019 and now adjourned to 05.01.2023.	At the time of arrest Shri Kapil was not the employee of Municipal Corporation, Panipat. He had already been removed from the service, prior to the arrest by SVB. Matter is under investigation as per the report of SVB.
34.		4	Municipal Corporation, Gurugram	05, dated 28.02.2019	Shri Naveen Kumar, Tax Inspector	Convicted by Hon'ble court	Convicted by the Hon'ble Court on 20.07.2021 and the services of Shri Naveen Kumar, Tax inspector have been terminated.
35.		5	Municipal Corporation, Faridabad	03 dated 22.08.2019 u/s 120-B, 420, 467, 468, 471 IPC & 7, 13(1) PC Act, PS, SVB, Faridabad.	1. Satish Parashar, Chief Town Planner, MC, Faridabad. 2. R.P. Singla, Senior Town Planner, MC, Faridabad. 3. Jitender Singh, Project Assistant, MC, Faridabad. 4. Vinod Singh, Assistant Engineer, Survey Branch, MC, Faridabad. 5. Daya Kishan Solanki, JE, Survey Branch, MC, Faridabad. 6. Rajesh Nandan, Head Draftsman, MC, Faridabad. 7. Satish Aggarwal, XEN, MC,	Under Investigation	Shri Daya Kishan, JE (now Assistant Engineer) has been exonerated from charges by Government vide their letter No. 12/104/2019/5CI dated 27/04/2022 as per record received from MC, Faridabad. The matter is under investigation of the SVB in respect of remaining officials.

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A	B	C	D	E	F	G	H
					Faridabad.		
36.		6	Municipal Corporation, Faridabad	08 dated 09.12.2019 u/s 7 PC Act, PS, SVB, Faridabad.	Shiv Dutt, Water Meter Reader, Municipal Corporation, Faridabad.	Challan of the case has been submitted in the Hon'ble Court of ASJ, Faridabad on 16.09.2020 and now adjourned to 09.01.2023.	The official is under suspension from 11.12.2019. The case is under trial and listed in the Court for 11.01.2023 .
37.		7	Municipal Council, Kaithal	128, dated 25.03.2019	1. Seema Kashyap, Ex-Chairman, 2. Vikram Singh, Ex-EO, 3. Kuldeep Singh, Ex-Secretary, 4. Raj Kumar Sharma, ME, 5. Sumit Malik, Ex-ME, 6. Mukesh Sharma, Ex-ME, 7. Ramesh Verma, Ex-ME, 8. Pardeep Gupta, Ex-JE, 9. Hawa Singh, Ex-JE, 10. Mohit, Ex-JE 11. Shashank Garg, Contactor	Under investigation	The prosecution sanction has been issued by the Government against Shri Sumit Malik and Shri Hawa Singh. The matter is under Investigation at the level of department.
38.		8	Municipal Council, Sohna	299, dated 30.05.2019	1. Rosni Devi, Ex-President 2. Surinder Singh, JE 3. Mahender Singh, ME	Under Investigation	The matter is under investigation in the department and as well as in Hon'ble Court.
39.		9	Municipal Council, Nuh	639 dated 05.08.2019	1. Seema Singla, President, 2. Mahender Singh, Secretary, 3. Dalchand, ME,	The matter is under investigation in the department and under trial in Hon'ble Court.

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					4. Jashmer, JE 5. Raj Kumar, Clerk		The next date of hearing is 08.02.2023 . (i) Smt. Seema Singla, President is on bail. (ii) Draft Charge-sheet against Shri Jashmer, JE has been sent to his parent department i.e., Panchayats Department vide letter dated 04.10.2022. (iii) Shri Raj Kumar, Clerk is under suspension.
40.		10	Municipal Committee, Mahendragarh	04 dated 13.02.2019, u/s 420, 120-B IPC & 13(1)d PC Act, PS, SVB, Gurugram.	Chaman Lal, the then Municipal Engineer, Municipal Committee, Mahendergarh.	Challan of the case has been submitted in the Hon'ble Court on 03.02.2022 and now adjourned to 03.01.2023 in the Hon'ble Court of ASJ, Narnaul.	The official has already retired from service after attaining the age of 58 years. The matter is under trial and the next date of hearing is 03.01.2023 .
41.	2020	1	Municipal Corporation, Faridabad	02 dated 05.02.2020 u/s 7 PC Act, PS, SVB, Faridabad.	Rajpal, Water Pump Operator, Municipal Corporation, Faridabad.	Challan of the case has been submitted in the Hon'ble Court of ASJ, Faridabad on 18.09.2020 and now adjourned to 13.03.2023.	The official is under suspension from 19.02.2020 and charge-sheet has also been issued against him.

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A	B	C	D	E	F	G	H
42.		2	Municipal Corporation, Faridabad	03 dated 19.05.2020 u/s 7 PC Act, PS, SVB, Faridabad.	Tek Chand, JE (under Outsourcing) Municipal Corporation, Sector 7, Faridabad	Challan of the case has been submitted in the Hon'ble Court of ASJ, Faridabad on 01.09.2021 and now adjourned to 24.02.2023.	The services of Shri Tek Chand, JE (Contractual) were dispensed with by MC, Faridabad vide their letter No. MCF/E1/2020/2792 dated 10.07.2020.
43.		3	Municipal Corporation, Hisar	436 dated 09.10.2020	Vikas Sharma, Peon	Under investigation	Shri Vikas Sharma, Peon is under suspension and the matter is under investigation by SVB.
44.		4	Municipal Corporation, Yamunanagar	11 dated 12.12.2020 u/s 7 PC Act, PS, SVB, Panchkula.	Anil Kumar, Chief Sanitary Inspector, Municipal, Corporation Yamunanagar.	Challan of the case has been submitted in the Hon'ble Court on 09.02.2021 and now adjourned to 25.01.2023 in the Hon'ble Court, Jagadhari.	Ld. Court has granted Bail to Shri Anil Kumar, CSI on 21.12.2021. He is now posted at DULB (HQ), PKL vide order No. DULB/ESTT/4E/23906 dated 08.06.2022 after reinstatement under pending inquiry.
45.		5	Municipal Council, Hodal	01 dated 20.01.2020 u/s 7 PC Act, PS, SVB, Faridabad.	Hitesh Kumar, Junior Engineer (Under Outsourcing), Municipal Committee, Hodal, Faridabad.	Challan of the case has been submitted in the Hon'ble Court of ASJ, Palwal on 13.10.2020 and now adjourned to 06.02.2023.	The services of Shri Hitesh Kumar, JE (Contractual) have been dispensed with by MC, Hathin vide their letter No. 686 dated 05.03.2020.

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A	B	C	D	E	F	G	H
46.		6	Municipal Council, Nuh	124 dated 08.06.2020	1. Seema Singla, President, 2. Mahender Singh, Secretary 3. Maksood, Contactor	Under trial in Hon'ble Court.
47.		7	Municipal Council, Bhiwani	03 dated 29.07.2020 u/s 7 PC Act, PS, SVB, Hisar.	Deepak Goel, Executive Officer, Municipal Council, Bhiwani.	Challan of the case has been submitted in the Hon'ble Court on 14.10.2021 and now adjourned on 22.12.2022 in the Hon'ble Court of ASJ, Bhiwani.	Matter is under trial in the Hon'ble Session Court at Bhiwani. The next date of hearing is 12.01.2023 .
48.	2021	1	Municipal Corporation, Faridabad	04 dated 19.02.2021 u/s 7 PC Act, PS, SVB, Faridabad.	Narender Singh, Clerk (Outsource) Advertisement Branch, NIT Zone, Municipal Corporation, Faridabad.	Challan of the case has been submitted in the Hon'ble Court of ASJ, Faridabad on 02.09.2022 and no date is fixed till now.	The services of Shri Narender Singh, Clerk (Outsource) have been dispensed with by MC, Faridabad. Matter is pending in the Session Court at Faridabad.
49.		2	Municipal Corporation, Panipat	04 dated 31.05.2021 u/s 7 PC Act, PS, SVB, Karnal.	Sudhir, Chief Sanitary Inspector, Nagar Nigam, Panipat.	Challan of the case has been submitted in the Hon'ble Court, Panipat on 29.07.2021 and now adjourned to 31.03.2023.	The services of Shri Sudhir Kumar, CSI were engaged on the re-employment basis, after his retirement. However, he was relieved from services by the Government vide order No. 8/127/2020-2CI dated 03.06.2022.

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A	B	C	D	E	F	G	H
50.		3	Municipal Corporation, Faridabad	14 dated 20.12.2021 u/s 13(1)e PC Act, PS, SVB, Faridabad.	Jeet Ram, AE, Municipal Committee, Faridabad.	Under investigation	Under investigation by the State Vigilance Bureau. He is on bail since January, 2022.
51.		4	Municipal Council, Jind	02 dated 10.02.2021 u/s 7 PC Act, PS, SVB, Karnal.	Suresh Kumar, Safai Karamchari (Palika Roll) O/o Municipal Council, Jind.	Challan of the case has been submitted in the Hon'ble Court, Jind on 06.04.2021 and now adjourned to 02.02.2023.	The matter is under trial with Hon'ble Court. Next date of hearing is 02.02.2023 . Presently Shri Suresh Kumar, Safai Karamchari (Palika Roll) is not attending duty.
52.		5	Municipal Council, Kaithal	04 dated 04.05.2021, u/s 7A PC Act, PS, SVB, Ambala	Seema Kashyap, the then Chairman, Municipal Council, Kaithal.	Under investigation	Ms. Seema Kashyap, the then President, MC, Kaithal was suspended vide DULB order No. 4AE/2021/12722 dated 07.05.2021. The tenure of elected body of MC, Kaithal has already been completed on 21.06.2021. However, the case is under investigation of SVB.
53.		6	Municipal Council, Nuh	158 dated 12.07.2021	1. Seema Singla, President 2. Lalit Goyal, Secretary	Under Investigation	The matter is under Trial in Hon'ble Court. Shri Lalit Goyal, Secretary is on Bail.
54.		7	Municipal Committee, Indri	03 dated 17.03.2021 u/s 7 PC Act, PS, SVB, Karnal.	Parveen Kumar, Accountant, Nagar Palika, Indri, District Karnal.	Challan of the case has been submitted in the Hon'ble Court, Karnal on 12.05.2021 and now adjourned to 28.03.2023.	Prosecution sanction against Shri Parveen Kumar, Accountant has been issued vide this office letter No. DULB/ESTT/3E/12934 dated 11.05.2022 and Charge-sheet has been issued vide this office letter No. DULB/ESTT/3E/26594 dated 20.06.2022.

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55.	2022	1	Municipal Corporation, Faridabad	06 dated 15.02.2022 u/s 7 PC Act, PS, SVB, Faridabad.	1. Ravi Sharma, Superintending Engineer, Municipal Corporation, Faridabad. 2. Ravi Shankar, Clerk, Municipal Corporation, Faridabad.	Under investigation	Shri Ravi Sharma, SE (Re-employed) has been relieved from the services vide Government order No. 18/155/2021-3C1 dated 17.02.2022. Further, the matter is under investigation by the State Vigilance Bureau. Shri Ravi Shankar, Clerk was placed under suspension by MC, Faridabad. Further, he has been relieved from the service on account of his selection in the other department in the recent reshuffling by the HSSC.
56.		2	Municipal Corporation, Gurugram	02 dated 17.02.2022 u/s 7 PC Act, PS, SVB, Gurugram	Anshu Prashar, Surveyor for Municipal Corporation, Gurugram.	Under investigation	Shri Anshu Prashar was not the employee of MC, Gurugram. He was the employee of private agency working for MC, Gurugram. The matter is under investigation of the State Vigilance Bureau.
57.		3	Municipal Corporation, Karnal	150, dated 14.03.2022	1. Deepak Kinger, SE 2. Vikas Sharma, Clerk on contract basis.	Under investigation	Under trial in Hon'ble Court and next date of hearing is 07.01.2023 . 1. Shri Deepak Kinger, SE has retired from services while under suspension. 2. The services of Shri Vikas Sharma, Clerk (Contractual) have been dispensed with.

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A	B	C	D	E	F	G	H
58.		4	Municipal Corporation, Faridabad	11 dated 24.03.2022 u/s 166, 167, 218, 120-B IPC & 13(1) r/w 13(2) PC Act, PS, SVB, Faridabad.	1. Sonal Goel, IAS, the then Commissioner, MC, Faridabad. 2. Anita Yadav, IAS, the then Commissioner, MC, Faridabad. 3. D.R. Bhaskar, Chief Engineer, MC, Faridabad. 4. Deepak Thapar, the then Joint Director, MC, Faridabad. 5. Manish Kumar, the then Resident Senior Auditor, MC, Faridabad. 6. Satish Kumar, the then Officer In-charge Accounts, MC, Faridabad. 7. Vishal Kaushik, the then Accounts Officer, MC, Faridabad. 8. Shashi Arya, the then Superintendent, Accounts Branch, MC, Faridabad. 9. Naveen Ratra, Clerk, Accounts Branch, MC, Faridabad. 10. Satbir Singh, Contractor, MC, Faridabad. 11. Sher Singh, Junior Engineer, MC, Faridabad. 12. Prem Raj, Junior Engineer, MC, Faridabad.	Challan of the case has been submitted in the Hon'ble Court of District & Session Judge, Faridabad on 04.06.2022 and no date is fixed till now.	(i) Shri D.R. Bhaskar, Chief Engineer, MC, Faridabad is retired from the services on 30.09.2022 while under suspension. (ii) Shri Vishal Kaushik, Accounts Officer is under suspension since 17.10.2022 and is on bail. Charge-sheet has been issued. (iii) The services of outsourced employees i.e., Shri Pankaj, Clerk, Shri Taslem, Clerk and Shri Pardeep, Clerk have been dispensed with by MC, Faridabad. (iv) Shri Sher Singh, JE has now deceased. (v) Shri Prem Raj, JE has retired from the service. The matter is under investigation in SVB as well as in the department and is being inquired by Joint Commissioner, MC, Faridabad. Further, Committee has also been constituted in this regard.

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A	B	C	D	E	F	G	H
					13. Pankaj Kumar, Clerk, MC, Faridabad. 14. Pardeep Kumar, Clerk, MC, Faridabad. 15. Taslim, Clerk, MC, Faridabad.		
59.		5	Municipal Corporation, Faridabad	13 dated 19.04.2022 u/s 166, 167, 218, 467, 468, 471, 120-B IPC & 13(1)c r/w 13(2)d r/w 13(2) PC Act, PS, SVB, Faridabad.	1. Sonal Goel, IAS, the then Commissioner, MC, Faridabad. 2. Navin Yadav, the then Resident Senior Auditor, MC, Faridabad. 3. Satish Kumar, the then Officer Incharge Accounts/FC, Accounts Branch, MC, Faridabad. 4. Vishal Kaushik, the then Accounts Officer, MC, Faridabad. 5. Shashi Arya, the then Superintendent, Accounts Branch, MC, Faridabad. 6. Deepak Thapar, Joint Director, MC, Faridabad. 7. Deepak Kumar, JE, MC, Faridabad. 8. Raman Sharma, XEN, MC, Faridabad. 9. Daulat Ram Bhaskar, Chief Engineer, MC, Faridabad. 10. Pankaj Kumar, Clerk, MC, Faridabad.	Challan of the case has been submitted in the Hon'ble Court of ASJ, Faridabad on 11.07.2022 and no date is fixed till now.	Shri D.R. Bhaskar, the then CE (now retired):- 1. He has been suspended vide Government order No. 18/84/2022-3C1 dated 09.05.2022. 2. Charge-sheet has been issued against him vide Government order No. 12/124/2020-5C1/3C1 dated 13.07.2022. 3. Prosecution sanction has been issued by the Government vide order No. 12/124/2020-5C1/3C1 dated 18.08.2022. 4. Shri D.R. Bhaskar has retired from the service while under suspension vide Government order No. 16/51/2022-3C1 dated 30.09.2022. Shri Raman Kumar Sharma, Chief Engineer (Retd.) 1. Suspended vide Government order No. 18/84/2022-3C1 dated 09.05.2022. 2. Charge-sheet under rule 7 has been issued vide Government order No.

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					11. Pardeep Kumar, Clerk, MC, Faridabad. 12. Taslim, Clerk, MC, Faridabad.		12/124/2020-5C1/3C1 dated 13.07.2022. 3. Shri Raman Kumar Sharma has retired from the service on 31.10.2022 vide Government order No. 16/51/2022-3C1 dated 28.10.2022. Shri Vishal Kaushik, Accounts Officer is under suspension since 17.10.2022 and is on bail. Charge-sheet has been issued. The services of outsourced employees i.e., S/Shri Pankaj, Clerk, Taslem, Clerk and Pardeep, Clerk have been dispensed with by MCF. Shri Sher Singh, JE has now deceased. Shri Prem Raj, JE has retired from the service. The matter is under investigation in the department as well as in the state vigilance bureau. The matter is inquired by Joint Commissioner, MC, Faridabad.
60.		6	Municipal Corporation, Gurugram	148, dated 06.05.2022	Sumit Kumar Chahal, JE	Convicted by Hon'ble Court	Shri Sumit Kumar Chahal, JE is under suspension from 07.05.2022 and next date of hearing in Hon'ble Court is 28.02.2023 . Prosecution sanction has been issued by MC, Gurugram vide order dated 13.09.2022 and charge-sheet has been issued by MC, Gurugram vide letter dated 27.05.2022.

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A	B	C	D	E	F	G	H
61.		7	Municipal Corporation, Faridabad	19 dated 15.06.2022, U/S 7, PC Act, PS, SVB, Faridabad.	1. Yogesh Kumar, Tube well Helper, MCF, Faridabad. 2. Kapil Bhardwaj, JE, MCF, Faridabad.	Under investigation	The said officials are under suspension with effect from 16.06.2022.
62.		8	Municipal Corporation, Faridabad	21 dated 16.06.2022 u/s 166, 167, 201, 218, 409, 420, 467, 468, 471 IPC & 7, 13 PC Act, PS, SVB, Faridabad.	1. Satbir Singh, Contractor, MC, Faridabad. 2. Sher Singh, Engineer, MC, Faridabad. 3. Rajan Tewadia, JE, MC, Faridabad. 4. Deepak Thapar, Joint Director, MC, Faridabad. 5. Deepak Kumar, JE, MC, Faridabad. 6. Raman Sharma, XEN, Faridabad. 7. Daulat Ram Bhaskar, CE, Faridabad. 8. Pankaj Kumar, Clerk, MC, Faridabad. 9. Pardeep Kumar, Clerk, MC, Faridabad. 10. Taslim, Clerk, MC, Faridabad.	Under investigation	Under investigation.
63.		9	Municipal Corporation, Faridabad	23 dated 15.07.2022 u/s 166, 167, 201, 218, 409, 120-B,	1. Satbir Singh, Contractor, MC, Faridabad. 2. Sher Singh, Engineer, MC, Faridabad.	Under investigation	Under investigation.

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A	B	C	D	E	F	G	H
				IPC & 13(1)c r/w 13(2)d r/w 13(2) PC Act, PS, SVB, Faridabad.	3. Prem Raj, Engineer, MC, Faridabad. 4. Pankaj Kumar, Clerk, MC, Faridabad. 5. Pardeep Kumar, Clerk, MC, Faridabad. 6. Taslim, Clerk, MC, Faridabad.		
64.		10	Municipal Corporation, Gurugram	29 dated 13.08.2022 u/s 7 PC Act, PS, SVB, Gurugram	1. Rajesh, Helper (Outsource) 2. Bajrang, Clerk (Outsource)	Challan of the case has been submitted in the Hon'ble Court on 10.10.2022 and now adjourned for 07.02.2023 in the Hon'ble Court of ASJ, Gurugram.	The services of Shri Rajesh, Helper and Bajran, Clerk (both Outsourced) were dispensed with by MC, Gurugram.
65.		11	Municipal Corporation, Faridabad	27 dated 16.08.2022 u/s 13(1) r/w 13(2) PC Act & 109 IPC, PS, SVB, Faridabad.	Mahipal Singh, Narwat, Deputy Town Planner, Faridabad.	Under investigation	The services of Shri Mahipal Singh Narwat, Deputy Town Planner were engaged on the re-employment basis, after his retirement. However, he was relieved from services by the Government on 18.08.2022.
66.		12	Municipal Corporation, Faridabad	29 dated 31.08.2022 u/s 7 PC Act, PS, SVB, Faridabad.	Kanhaiya Lal, Taxation Clerk, MC, Old Faridabad.	Challan of the case has been submitted in the Hon'ble Court of ASJ, Faridabad on 27.10.2022 and no date is fixed till now.	The said official was placed under suspension from 31.08.2022.

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A	B	C	D	E	F	G	H
67.		13	Municipal Corporation, Faridabad	31 dated 06.10.2022 u/s 7 PC Act, PS, SVB, Faridabad.	1. Naseem Mohmad, JE, MC, Faridabad. 2. Ombir, Tube well Helper, MC, Faridabad.	Under investigation	1. The services of Shri Naseem Mohmad, JE (Contractual) were dispensed with by MC, Faridabad vide their order No. MCF/1E/2022/5765 dated 10.10.2022. 2. Shri Ombir, Tubewell Helper, MC, Faridabad has been placed under suspension from 06.10.2022.
68.		14	Municipal Corporation, Sonipat	25 Dated 26.11.2022 u/s 7 PC Act PS, SVB, Rohtak.	Imran Khan, Field Officer, Nagar Palilka, Ganaur, District Sonapat.	Under investigation	Shri Imran Khan, Field Officer was not the employee of MC, Sonipat. He was the employee of private agency working for MC, Sonipat. The matter is under investigation of the State Vigilance Bureau.
69.		15	Municipal Council, Palwal	10 dated 07.03.2022 u/s 7 PC Act, PS, SVB, Faridabad.	Chiman Lal, Building Inspector, Municipal Council, Palwal.	Challan of the case has been submitted in the Hon'ble Court of ASJ, Palwal on 05.05.2022 and now adjourned to 12.01.2023	The official is under suspension. The bail has been granted by the Hon'ble High Court and next date of hearing is 12.01.2023.
70.		16	Municipal Council, Hansi	186, dated 09.03.2022	1. Sanjay, EO 2. Rahul, JE (Contractual)	Under investigation	1. Shri Sanjay, EO is under suspension since 14.07.2022 and Prosecution sanction has been issued by Government on 10.11.2022, 2. The services of Shri Rahul, JE (contractual) have been dispensed with by MC, Hansi.

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A	B	C	D	E	F	G	H
71.		17	Municipal Council, Bhiwani	149 dated 10.03.2022	1. Sanjay Yadav, Executive Officer, MC, Bhiwani. 2. Suresh Kumar, Accountant. 3. Sanjay Bansal, Assistant.		1. Prosecution sanction has been issued by the Government against Shri Sanjay Yadav, EO, MC, Bhiwani on 24.06.2022. 2. Prosecution sanction has been issued by the Directorate against Shri Suresh Kumar, Accountant on 24.06.2022. 3. Prosecution sanction has been issued by the Directorate against Shri Sanjay Bansal, Assistant on 24.06.2022. All above mentioned officials are under suspension and are on bail.
72.		18	Municipal Council, Rewari	05 dated 29.03.2022 u/s 7A PC Act, PS, SVB, Gurugram	1. Nand Lal, SDO, Irrigation Department. 2. Sohan Lal, ME, Municipal Council, Rewari. 3. Abhay Singh, EO, Municipal Council, Rewari.	Under investigation	1. Shri Nand Lal, SDO, is an employee of Irrigation Department and the action is to be taken by the Irrigation Department. 2. Shri Sohan Lal, ME is under suspension and is on bail. 3. Shri Abhay Singh Yadav, E.O. has been suspended by A.D. vide their order No. 2/71/ 2022-3CII dated 31.08.2022.
73.		19	Municipal Council, Jind	13 dated 10.06.2022, U/S 7, PC Act, PS, SVB, Karnal	Naresh Kumar, Clerk O/o Nagar Parishad, Jind.	Challan of the case has been submitted in the Hon'ble Court, Jind on 06.08.2022 and now adjourned to 20.02.2023.	The matter is under trial in the Hon'ble Court. Next date of hearing is 20.02.2023 .

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A	B	C	D	E	F	G	H
74.		20	Municipal Council, Narwana	18 dated 06.07.2022 u/s 7 PC Act, PS, SVB, Karnal.	Rajender Soni, Executive Officer, M.C., Narwana, District Jind.	Challan of the case has been submitted in the Hon'ble Court, Jind on 01.09.2022 and now adjourned to 20.01.2023.	Shri Rajender Soni, E.O. has been suspended by A.D. vide order No. 03/57/2022/3CII dated 11.07.2022 and prosecution sanction has been issued vide order No. 03/57/2022/3CII dated 11.10.2022. The services of Shri Gaurav Sharma, JE (outsourced) has been dispensed with.
75.		21	Municipal Council, Thanesar	21 dated 17.09.2022, u/s 7 PC Act, PS, SVB, Ambala	Rajkumar, Supervisor, Municipal Council, Thanesar through Haryana Kaushal Rozgar Nigam.	Under investigation	The services of Shri Rajkumar, Helper (outsourced) have been dispensed with by MC, Thanesar. The matter is under trial in the Hon'ble Court and fixed for hearing on 13.02.2023 .
